

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA-425 of 2014 in Appeal No. 288 of 2013

Dated : **4th December, 2014**

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Wardha Power Company Ltd. ... Appellant(s)
Versus
Reliance Infrastructure Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Mandakini Ghosh

Counsel for the Respondent(s) : Mr. Hasan Murtaza
Ms. Malavika Prasad for R-1

ORDER

At the request of the learned counsel for the parties, post the matter on
18th December, 2014.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

vt/jps